

Shri A. K. Sen: The Act has provided for certain statutory considerations with regard to that.

श्री य० सि० चौधरी : डिफिनिटेशन कमीशन का काम पूरा करने के लिये जितना समय दिया गया था उसकी रफ्तार से वह चल रहे हैं या वह कुछ पिछड़ गये हैं ।

श्री य० कु० सेन: कोई विशेष देरी तो उन्होंने नहीं की है ।

Shri Buta Singh: May I know whether the Commission proposes to issue some questionnaire to collect information or suggestions.

Shri A. K. Sen: I think they do so in certain cases where they think it necessary.

Khetri Copper Project

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- *174. { **Shri Harish Chandra Mathur:**
Shri Rameshwar Tantia:
Shri Dhaon:
Shri Bishanchander Seth:

Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether the availability of credit for the Khetri Copper project in Rajasthan has been located and if so, the amount and the source for the credit; and

(b) the steps being taken to expedite the completion of the Project?

The Parliamentary Secretary to the Minister of Steel, Mines and Heavy Engineering (Shri Thimmaiah): (a) An application was made in September, 1963 to the Export Import Bank of the United States of America for a loan of Rs. 9 crores for meeting the foreign exchange cost of the Khetri Copper Project. The application is under consideration of the Bank.

(b) Every effort is being made to complete the project as early as possible.

Shri Harish Chandra Mathur: During the last year we received 50 per cent tied loans and 50 per cent untied loans as foreign assistance. Again this year, we got 60 per cent. Only yesterday, the hon. Finance Minister stated that there was a considerable amount of non-utilisation because the projects were not complete in themselves and there was no other reason. May I know how he explains that this project which is being given top priority could not get any?

The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam): As a matter of fact this project has been before the Finance Ministry and also the Government generally for the purpose of implementation. We have been asked to apply to the Exim Bank and if the Exim Bank is not prepared to advance loan; the AIR organisation is prepared to advance loan and it has been intimated to the Exim Bank also. We expect that the aid would be available.

Shri Harish Chandra Mathur: It is stated that the application was made in September. It has taken considerable time. What are the main issues over which discussion is yet taking place and which is yet to be concluded?

Shri C. Subramaniam: They had to send a team here to examine the possibility of this project and it has been examined and the report had already been submitted. Therefore, it is a matter of routine now. In addition to that we are also considering the feasibility of changing the process to be adopted for the smelting of copper so that the economics might improve. That decision I have recently taken with regard to process of smelting.

Shri Sham Lal Saraf: In view of the shortage of non-ferrous metals in the country, particularly copper, may I know whether the Government is prepared to do away with asking for

loans from foreign countries and aid giving countries and whether the Government will find funds from somewhere in order to encourage the setting up of this industry as early as possible?

Shri C. Subramaniam: Certainly the Finance Ministry considers the priorities to be given to these various projects and on that basis they allocate foreign exchange that is available. Therefore, there is no question of finding somewhere, somehow some money. It is a question of getting it from a particular source and we are exploring that.

श्री यु० सि० चौबरी : खेत्तरी में यह जो प्रोजेक्ट खुल रहा है इस को पूरा करने के लिए आवागमन के साधनों को कैसे डेवलप किया जा रहा है और एक रेल लिंक से, विशेष तौर से नारनौल के साथ उसे जोड़ने का क्या कार्यक्रम है ?

Shri C. Subramaniam: Yes, Sir; all the necessary facilities are being developed and buildings are also being put up.

Shri Kapur Singh: Is copper ore in commercially exploitable quantities present in many parts of India and, if so, may I know the details thereof?

Shri C. Subramaniam: Not in many parts of India. Just now exploration is going on; as far as known reserves which could be exploited are concerned, they have been found only in this region. There are, however, prospects of striking copper in other regions also.

Publication of Central Acts in Hindi

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- *175. { **Shri Yashpal Singh:**
Shrimati Savitri Nigam:
Shri Daji:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Ram Harkh Yadav:

Will the Minister of Law be pleased to state:

(a) the number of the Central Acts that have so far been published in Hindi;

(b) the programme for the next year; and

(c) whether any assistance is proposed to be offered to the States for translation of their laws?

The Minister of Law and Minister of Communications (Shri A. K. Sen):

(a) Hindi translations of 222 Central Acts have been published.

(b) It is expected that authoritative Hindi texts of the following six Central Acts may be published next year, namely:—

1. Indian Penal Code
2. Indian Evidence Act
3. Transfer of Property Act
4. Code of Criminal Procedure
5. Code of Civil Procedure
6. Indian Contract Act.

(c) The matter is under consideration in consultation with the State Governments.

श्री यशपाल सिंह : क्या माननीय मंत्री बतला सकेंगे कि जब हर एक स्टेट गवर्नमेंट का रिप्रजेन्टेटिव इस कमीशन में है और वह अपना काम कर रहा है तो बाद में स्टेट गवर्नमेंट्स से क्या पूछा जा रहा है ? क्या यह सिर्फ डिले करने के लिये किया गया है ?

श्री अ० कु० सेन : माननीय सदस्य ने रुपये की मदद के बारे में सवाल पूछा है अब रुपये की मदद देने के बारे में तो लॉर्डज कमीशन को राय देने का कोई हक है नहीं ।

श्री यशपाल सिंह: क्या मंत्री महोदय यह बतला सकेंगे कि पिछले साल जो यह आश्वासन दिया गया था कि इस पार्लियामेंट में बराबर अंग्रेजी और हिन्दी दोनों में बिल आयेंगे लेकिन हम देखते हैं कि जो भी अमेंडिंग बिल अंग्रेजी के आये हैं उन की हिन्दी कौपी